

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

226. C.P. (IB)/976(MB)2022

IN THE MATTER OF

OMSO Orient Printing Machines Private Limited

Section 59 of the Insolvency & Bankruptcy Code, 2016

Order Delivered on 06.05.2024

CORAM:

MS. REETA KOHLI
MEMBER (J)

MS. MADHU SINHA
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Petitioner:

Adv. Yahya Batatawala (PH)

For the Respondent:

ORDER

On the request of the Ld. Counsel for the Petitioner, adjourned to **17.05.2024**.

Sd/-
MADHU SINHA
Member (Technical)
Shubham

Sd/-
REETA KOHLI
Member (Judicial)